

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs): DELHI

OFFICE ORDER

Consequent upon appointment of Sh. Suresh Kumar Gupta, Ld. District & Sessions Judge, in terms of notification bearing no. F.6/1/2015-Judl/Suptlaw/886-894 dated 04.09.2020 issued under the signature of Ld. Principal Secretary, (Law, Justice & LA), Govt. of NCT of Delhi, Driver Sanjay Bhure and Sanjeev Kumar are hereby directed to report to Sh. Suresh Kumar Gupta, Ld. District & Session Judge with immediate effect.

**KAMINI
LAU**

Digitally signed
by KAMINI LAU
Date:
2020.09.05
11:57:25 +0530

(Dr. KAMINI LAU)
OFFICER INCHARGE,
POOL CAR SECTION,
THC, DELHI.

No. 25438 - 444 /Pool Cars/PV/THC/2020

Delhi dated _____

Copy forwarded for information & necessary action to :-

- 1) Officer Concerned.
- 2) PS to the Ld. District & Sessions Judge (H.Qs), Tis Hazari, Delhi.
- 3) A.O.(Judl.), Website (English & Hindi) and Biometric Branch, Tis Hazari, Delhi , New Delhi.
- 4) Concerned driver with the direction to report immediately.

**KAMINI
LAU**

Digitally
signed by
KAMINI LAU
Date:
2020.09.05
11:57:34
+0530

OFFICER INCHARGE,
POOL CAR SECTION,
THC, DELHI.